

Annexure 5

Name of the Corporate Debtor: M/s Veracious Builders and Developers Private Limited

Date of commencement of liquidation:

17.01.2020

List of Stakeholders as on:

14.12.2021

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Commercial Taxes (Deputy Commissioner Audit 5.1)	Karnataka State Government	14.02.2020	7,92,163	7,92,163	Unsecured	-	NA	0.10%	-	-	-	-	
2	Commercial Taxes (Assistant Commissioner Audit 5.9)	Karnataka State Government	19.11.2020	7,87,934	-	Unsecured	-	NA	0.00%	-	-	7,87,934	-	Claim received after 30 days of liquidation commencement date
Total				15,80,097	7,92,163		-		0.10%	-	-	7,87,934	-	